

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4120/2004

(From the judgement and order dated 12/11/2003 in SBCE No. 2/1998 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

ASHUTOSH

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,directions,permission to place addl. documents on record and prayer for interim relief and office report)
(For FD)

Date: 02/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Mr. A.K.Chaudhary,Adv.for
Mr. Manoj Prasad,Adv.

For Respondent(s) Mr. Aruneshwar Gupta,Adv.
Mr. Naveen Kumar Singh,adv.
Ms.Shivangi,adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated the matter is adjourned.

List after summer vacation.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER